

**THE HIGH COURT OF MEGHALAYA
SHILLONG**

No.HCM.II/08/2016-Estt/

Dated 6th February, 2019

N O T I C E

Refer to Notification No.HCM.II/106/2016-Estt/1748 dated 21st December, 2018, the candidate figuring at Sl.No.1 in the Select List for the post of Junior Administrative Assistant (JAA), Shri Laurence Brown Susngi (Roll No.1178) has declined to join, therefore, the candidate at Sl.No.1 in the Waiting List, Smti Wanri Lakynti Warbah (Roll No.2045) is selected for the post.

The said candidate is required to join and report to the Registrar General of the High Court of Meghalaya on or before 20th February, 2019, otherwise post will be offered to the candidate figuring at Sl.No.2 of the Wait list.

Joining will be subject to medical, police and testimonials verification reports.

By Order.,


REGISTRAR GENERAL

Memo No.HCM.II/08/2016-Estt/429A

Dated 6th February, 2019

Copy to :

1. Joint Registrar-cum-Secretary to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong, for information of his lordship.
2. The PS to Hon'ble Mr Justice SR Sen, High Court of Meghalaya, Shillong, for information of his lordship.
3. The PS to Hon'ble Mr Justice HS Thangkhiew, High Court of Meghalaya, Shillong, for information of his lordship.
4. PA to Registrar General, High Court of Meghalaya, Shillong, for information.
5. System Analyst, High Court of Meghalaya, for uploading the Notice on the official website of the Registry.
6. The Accountant-cum-Cashier, High Court of Meghalaya, Shillong.
7. Smti Wanri Lakynti Warbah, PO Kynton-u-Mon, via Madanriting, East Khasi Hills District.
8. Notice Board.
9. Office file.


REGISTRAR GENERAL